

**Statement - II***List of Nodes Tentatively Identified for Development in Phase-II***Investment Regions**

1. Kundli - Sonapat Investment Region
2. Ajmer-Kishangarh Investment Region
3. Bharuch-Dahej Investment Region
4. Dhule-Nardhana Investment Region
5. Ratlam-Nagda Investment Region

**Industrial Areas**

6. Rewari-Hissar Industrial Area
7. Rajsamand-Bhilwara Industrial Area
8. Pali-Marwar Industrial Area
9. Surat-Navsari Industrial Area
10. Valsad-Umbergaon Industrial Area
11. Pune-Khed Industrial Area
12. Shahapur-Dewas Industrial Area

**Proposed changes in norm of doing business in country**

3581. SHRI AVINASH PANDE : Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the data regarding amount of Foreign Direct Investment (FDI) and Foreign Institutional Investors (FII) inflows into Indian economy is available with Government for the past four years;

(b) whether Government is aware that World Bank has ranked India at 134 out of 183 participating countries in its report on 'Ease of Doing Business';

(c) whether Government is aware that World Bank has ranked India at 182 out of 183 participating countries in its report on 'terms of Enforcing contracts'; and

(d) whether Government is planning changes in norms of doing business and enforcement of contracts for attracting greater foreign investment in light of the above two reports?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA) : (a) The details of data regarding amount of Foreign Direct Investment (FDI) and Foreign Institutional Investors (FII) inflows into Indian economy for the past four years are as under:

Sl. No.	Financial Year (April-March)	Amount of FDI equity Inflows In Rs. crores	In US \$ million	*Investment by FII's Foreign Institutional Investors Fund (net) (in terms of US \$ million)
1.	2008-09	142829	31396	(-) 15017
2.	2009-10	123120	25834	29048
3.	2010-11	88520	19427	29422
4.	2011-12 (April- February 2012)	133181	28403	17365
TOTAL		487650	105060	60818

\* From RBI's Bulletin dated 09/04/2012 (Table No. 44).

(b) As per 9th report entitled 'Doing Business 2012', of the World Bank, India's overall ranking is 132 out of 183 participating countries showing an improvement of 7 points compared with India's rank in their 2011 report.

(c) Yes, sir.

(d) India's efforts to attract 'Foreign Direct Investment' are an ongoing and continuous exercise. The Government has taken concerted steps to provide investor-friendly environment in the country. Measures undertaken to improve business environment in the country include e-Governance, MCA-21, Investment Policy liberalization, Single Window Systems by State Governments, Single window for payment of income tax and corporate tax, ICE-Gate for online filing of custom and excise documents, Right to Information Act 2005 and Micro, Small and Medium Enterprises Act 2006. In addition, the Government has initiated the implementation of the eBiz Project, a Mission Mode Project under the National e-Governance Project, to provide an online single window to investors and businesses for registrations, filings, approvals, clearances etc. This project aims to create a business and investor friendly ecosystem in India by making all business and investment related regulatory services across Central, State and Local governments available on a single portal, obviating the need for the investor or the business to visit multiple offices or a plethora of websites.